

वह कि चीन की सरकार अपनी मर्जी से सीमा में कोई परिवर्तन नहीं करेगी। जवाब में यह और लिखा है कि समय गुजर जाने, विभिन्न पड़ोसी देशों के साथ सलाह-मसिवरा करने और सीमांत क्षेत्रों का सर्वेक्षण करने के बाद, चीन सरकार का इरादा है कि वह अपने सर्वेक्षण के परिणामों और पड़ोसी सरकारों की सलाह के प्रनूकूल चीन की समा का रेखांकन फिर से करेगी।

**Pakistan Police Raid on I.A.C. Office, Karachi**

\*369. { Dr. Ram Subhag Singh:  
Shri T. Subramanyam:  
Shri Bimal Ghose:  
Shri Vajpayee:  
Shri Raghunath Singh:  
Shri N. R. Munisamy:  
Shrimati Masda Ahmed:  
Shri Amar:

Will the Prime Minister be pleased to state:

(a) whether the Karachi office of the Indian Airlines Corporation was recently raided by the Pakistani Police;

(b) if so, for how long did the police carry out the search of the Indian Airlines Corporation Office;

(c) what documents and properties have the police taken away after that search;

(d) whether the police gave any cause for carrying out that search; and

(e) what action do Government propose to take in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):  
(a) Yes, Sir.

(b) For nearly two hours.

(c) A list is laid on the Table of the House. [See Appendix II, annexure No. 57.]

(d) When asked, they stated that there were maps in the I.A.C.'s office

which showed Kashmir as part of India and which were, therefore, objectionable under an order promulgated by the Chief Commissioner, Karachi.

(e) A strong protest has already been lodged with the Government of Pakistan.

**Suspension of Nuclear Tests**

\*370. { Shri D. C. Sharma:  
Shri Ram Krishan:

Will the Prime Minister be pleased to state:

(a) the further efforts made by the Government in collaboration with other countries in the U.N. Assembly for bringing about suspension of nuclear and thermo-nuclear test explosions;

(b) the names of countries which associated themselves with India for this purpose; and

(c) the results thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The Indian delegation made all possible efforts to obtain general agreement on this important question. However, in the background of cold-war atmosphere, they did not succeed.

(b) India moved a resolution on 4th November in co-operation with 13 other countries. They were:

Afghanistan,  
Burma,  
Cambodia,  
Ceylon,  
Ethiopia,  
Ghana,  
Indonesia,  
Iraq,  
Morocco,  
Nepal,  
United Arab Republic,  
Yemen,  
Yugoslavia.